

**Government of India  
Ministry of Finance  
Department of Revenue**

**LOK SABHA  
UNSTARRED QUESTION NO. 1696  
TO BE ANSWERED ON FRIDAY, 27<sup>th</sup> July, 2018**

**SRAVANA 5, 1940 (SAKA)**

**GST REFUNDS TO EXPORTERS**

**1696.** SHRI G. HARI.: Will the Minister of FINANCE be pleased to state:

(a) Whether the government has cleared pending Goods and Services tax refunds to the tune of Rs. 38,062 crore to exporters so far and if so, the details thereof;

(b) whether those businesses making zero rated supplies or those wanting to claim input credit were given refunds and if so, the details thereof?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF FINANCE**

**(SHRI SHIV PRATAP SHUKLA)**

(a) and (b): Yes Sir. The Government has sanctioned GST refund to the tune of Rs. 38,062 crores, as on 16th June 2018. The details are as follows:-

(i) Rs 21,142 crores sanctioned as refund of integrated tax on account of export of goods with payment of IGST.

(ii) Rs 9,923 crores sanctioned for refund claims filed in FORM RFD-01A. It includes the refund of accumulated Input Tax Credit (ITC) and on account of zero rated supplies of goods or services or both without payment of IGST.

(iii) Rs. 6,997 crores sanctioned by the State Governments for refund claims tiled in FORM RFD-01A. It includes the refund of accumulated Input Tax Credit (ITC) and on account of zero rated supplies of goods or services or both without payment of IGST.

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